

TRADE MARKS REGISTRY, KOLKATA

OPPOSITION HEARING BOARD FOR THE MONTH OF NOVEMBER , 2018

CAUSE LIST

DATE	TIME	APPLICATION NO	OPPOSITION NO.	PARTY NAME	OFFICER
02-11-2018	11.00AM	3468234	890599	CRESTIA POLYTECH PRIVATE LIMITED vs SUNIL KUMAR SINGH	SMT. RATAN SHALYA
05-11-2018	11.00AM	738009	175794	C. J. ASSOCIATES VS CHANDRAKANT M. JOSHI	SMT. RATAN SHALYA
05-11-2018	11.15AM	781352	234443	WORLDWIDE REGISTRATION BUREAU VS MURARI LAL GUPTA	SMT. RATAN SHALYA
05-11-2018	11.30AM	623298	177496	FORTITUDE LAW ASSOCIATES VS MADAMSER & CO	SMT. RATAN SHALYA
05-11-2018	11.45AM	811418	169076	DELHI REGISTRATION SERVICE VS S.MAJUMDAR & CO	SMT. RATAN SHALYA
05-11-2018	12.00PM	922319	229128	M.P. MIRCHANDANI & CO. VS LALL & SETHI	SMT. RATAN SHALYA
06-11-2018	11.00AM	652753	222671	ARJUN T. BHAGAT & CO VS LAKSHMI NARAYAN SHAW, RAM PARKASH KUMAR & CO	SMT. RATAN SHALYA
06-11-2018	11.15AM	784101	172986	VS SHUKLA TRADE MARK COMPANY DELHI REGISTRATION SERVICE	SMT. RATAN SHALYA
06-11-2018	11.30AM	597117	58536	VS HARBANS LAL MALHOTRA & SONS PVT. LTD	SMT. RATAN SHALYA
06-11-2018	11.45AM	792995	170583	TRADE MARK REGISTRATION BUREAU VS LALL & SETHI	SMT. RATAN SHALYA
06-11-2018	12.00PM	875156	709959	AJANTA SHOE PRIVATE LIMITED VS TRADESAFE	SMT. RATAN SHALYA
12-11-2018	11.00AM	977404	215267	D. SEN & CO VS CHAKRABORTY & ASSOCIATES	SMT. RATAN SHALYA
12-11-2018	11.15AM	736163	173007	SHAMBHU NATH JAISWAL, ADVOCATE VS S.S. RANA & CO.	SMT. RATAN SHALYA
12-11-2018	11.30AM	905710	711625	SHUKLA TRADE MARK COMPANY VS RAJ TRADE MARK CO	SMT. RATAN SHALYA

12-11-2018	11.45AM	864431	711669	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
12-11-2018	12.00PM	876698	182475	D.P.AHUJA & CO VS DELHI REGISTRATION SERVICE	SMT. RATAN SHALYA
13-11-2018	11.00AM	701990	16292	P. K. ARORA VS LALL & SETHI	SMT. RATAN SHALYA
13-11-2018	11.15AM	955030	171858	D. SEN & CO VS ZEUSIP	SMT. RATAN SHALYA
13-11-2018	11.30AM	641174	171802	D.P. AHUJA & CO VS DELHI REGISTRATION SERVICE	SMT. RATAN SHALYA
13-11-2018	11.45AM	875443	203757	D. P. AHUJA & CO VS ANAND & ANAND ADVOCATE	SMT. RATAN SHALYA
13-11-2018	12.00PM	903129	174598	CHANCHAL KNITWEAR VS ANAND AND ANAND	SMT. RATAN SHALYA
14-11-2018	11.00AM	527793	720289	PIJUSH KIRAN BHADRA VS S.M. GUPTA & COMPANY	SMT. RATAN SHALYA
14-11-2018	11.15AM	856136	164801	MADAMSER & CO VS NEK MOHAMMAD	SMT. RATAN SHALYA
14-11-2018	11.30AM	877233	91076	SHANTILAL & CO. VS L.S. DAVAR & CO	SMT. RATAN SHALYA
14-11-2018	11.45AM	861521	225716	L.S.DAVAR & CO VS CENTAUR DRUG HOUSE PRIVATE LIMITED	SMT. RATAN SHALYA
14-11-2018	12.00PM	919786	172800	SAHUL INDIA LIMITED VS R.K.DEWAN & CO	SMT. RATAN SHALYA
15-11-2018	11.00AM	692596	250154	LAKSHMINARAYAN SHAW VS LARSEN & TOUBRO LTD	SMT. RATAN SHALYA
15-11-2018	11.15AM	755620	235243	ANAND & ANAND VS D. P. AHUJA & CO	SMT. RATAN SHALYA
15-11-2018	11.30AM	518916	54581	REMFY & SAGAR VS S. MAJUMDAR & CO	SMT. RATAN SHALYA
15-11-2018	11.45AM	724585	215287	D.P. AHUJA & CO VS THE CALCUTTA TRADE MARK CO	SMT. RATAN SHALYA
15-11-2018	12.00PM	864434	711667	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA

26-11-2018	11.00AM	2983388	869139	K & S PARTNERS VS BUREAU OF PATENTS AND TRADE MARKS	SMT. RATAN SHALYA
29-11-2018	11.00AM	2983394	911183	K & S PARTNERS VS BUREAU OF PATENTS AND TRADE MARKS	SMT. RATAN SHALYA